

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4988
ANSWERED ON:23.12.2014
CUTTING OF TREES
Patel Smt. Anupriya Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether deforestation/felling of trees is going on in various parts of the country despite a law for its prevention;
- (b) if so, the details and the purpose thereof, State/ UT-wise; and
- (c) the effective measures proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) No reports regarding large scale deforestation/ felling of trees have been received in the Ministry. However, sporadic incidents of tree felling do take place, wherein, action is taken by the respective State/ Union Territory Governments as per the extant laws, rules and regulations. The information regarding felling of trees is not compiled at the level of the Ministry.

(c) Government of India provides Grants-in-aid to State/ UT Governments under the Centrally Sponsored Scheme Intensification of Forest Management. The aim of the scheme is to supplement the efforts of the States for forest protection. Funds under the scheme are utilized for patrolling of the forests, establishment of field camps, building fire watch towers, creation and maintenance of fire lines, forest fire control, survey and demarcation of forest areas and strengthening of forest infrastructure etc. States/UTs also implement forest protection measures with their own funds. Protection of forest is also undertaken by local communities under Joint Forest Management (JFM). Further, action as per law is taken against forest offenders.